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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2019


PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For hearing	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Décor Limited	M/s Keystone Partners

ADVOCATE FOR PETITIONER/s :

ADVOCATE FOR RESPONDENT/s : FOR IRP


7022592050


Asha - S.M
9242084969

ORDER

Heard learned Counsel for the IRP and Ms. Asha S.M., learned Counsel for the Respondent.

Ms. Asha S.M., learned Counsel for the Respondent requests short time to file reply. Learned Counsel for the Respondent is directed to file reply well before the next date of hearing. List I.A. No.95/2019 on next occasion under the caption 'for orders'.

Post the case on **29.03.2019**.


Member (T)

Krishna


Member (J)

Verified

Court Officer